

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER SHEET OF THE HEARING ON 22<sup>nd</sup> MAY, 2023, 02:30 P.M.**

CP No. 1/CB/2021, CA No. 29/CB/2023, CA No. 40/CB/2023

**Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Ashish Verma**

Name of the Company	Dinabandhu Satapathy -Vs- Krishna Kountry Ventures Pvt. Ltd
Under Section	271-272

For Petitioner (s) :

For Respondent (s) :

**ORDER**

**CA No. 29/CB/2023:**

This is an application filed with two distinct prayers such as fixing the fee of Liquidator and for extension of 90 days of the liquidation period. The two prayers are separate and distinct in nature, they cannot be clubbed together. Accordingly, the Liquidator is directed to file a separate application in respect of her fee, hence, the prayer in this application relating to the fee of the Liquidator is not conceded. The liquidation was ordered on 10.02.2022, against which appeal CA No. 52/2022, was preferred, then the appeal was dismissed on 14.11.2022. The stay was granted by NCLAT in IA No. 3354/2022 on 15.09.2022 and stay was in force till the disposal of the appeal. The Liquidation Period expired on 10.04.2023. This application has been filed on 10.04.2023. The period between filing of the application and ordering of the application is requested to be excluded. The Liquidator submitted that distribution of the amount has to be finalised. After considering the submission made by the Liquidator, the 90 days liquidation period is extended from today i.e., 22.05.2023, which is expire on 22.08.2023. Thus, the application in respect of extension of liquidation period alone is Allowed.

**CA No. 40/CB/2023:**

Ld. Liquidator is present in person. This is an application filed under Section 294(2) read with Rule 91 & 92, to take on record the receipt and payment

Sd

Sd Page 1 of 2.

Vishal (Steno)

account in form WIN 39 of Winding Up Rule 2020. The documents submitted above are taken on file, application is Allowed.



Sd

**Ashish Verma**  
**Member (Technical)**



Sd

**P. Mohan Raj**  
**Member (Judicial)**